

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NO. 126 OF 2018 IN EP NO. 01 OF 2017 IN  
APPEAL NO. 228 OF 2012**

**Dated: 22<sup>nd</sup> March, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s. SNJ Sugars & Products Ltd.**

**.... Petitioner(s) /  
Appellant(s)**

**Vs.**

**Transmission Corporation of Andhra Pradesh Ltd. &  
Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Krishnan Venugopal, Sr. Adv.  
Mr. A. Sashidharan  
Mr. A. Venayagam Balan

Counsel for the Respondent(s) : Mr. Rakesh K. Sharma for R-1  
  
Mr. K.V. Mohan  
Mr. K.V. Balakrishnan for APERC

**ORDER**

List the matter on **08.05.2018**.

**(Justice N. K. Patil)  
Judicial Member**

*mk/tpd*

**(I. J. Kapoor)  
Technical Member**